

Form No. 15CC

(See rule 37BB)

Quarterly statement to be furnished by an authorised dealer in respect of remittances made for the quarter of of (Financial Year)

1. Name and address of the authorised dealer:

2. Permanent Account Number:

3. Details of remittances made:

<i>Sl. No.</i>	<i>Name of the remitter</i>	<i>PAN of the remitter</i>	<i>Name of the remittee</i>	<i>PAN of the remittee, if available</i>	<i>Amount of remittance</i>	<i>Date of remittance</i>	<i>Country to which remittance is made</i>	<i>Purpose Code as per RBI</i>

Verification

I(full name in block letters), son/daughter of solemnly declare that to the best of my knowledge and belief, the information given above are correct and complete.

Place

Signature

Date

Name and Designation"